

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO.060/00339/2018**

**Chandigarh, this the 21<sup>st</sup> day of March, 2018**

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Navdeep Sud, son of Late Sh. Jagdish Ram Sud, age 59 years, working as Deputy Chief Labour Commissioner (Central), Chandigarh, Govt. of India, Ministry of Labour & Employment Kendriya Sadan, Sector 9-A, Chandigarh (Group-A).

**....APPLICANT**

**(Present: Mr. D.R. Sharma, Advocate.)**

**VERSUS**

1. Union of India, Ministry of Labour and Employment, Government of India, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001 through its Secretary.
2. The Chief Labour Commissioner (Central), Shram Shakti Bhawan, Rafi Marg, New Delhi-110001.

**....RESPONDENTS**

**ORDER (Oral)**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-**

The main contention of learned counsel, at this stage, is that, although the applicant has moved representation dated 08.03.2018 (Annexure A-6/A), for redressal of his grievances, but instead of deciding the representation, the Competent Authority has passed the impugned relieving order dated 19.03.2018 (Annexure A-11) on speculative ground.

Having heard the learned counsel for the applicant, having gone through the record with his valuable assistance, after

considering the entire matter and without expressing any opinion on merits, lest it may prejudice the case of either side, during the course of further consideration, the main instant Original Application is disposed of with the direction to The Secretary, Ministry of Labour and Employment, (respondent no.1), to sympathetically consider and decide the indicated representation, by passing a speaking & reasoned order and in accordance with law, within a period of one month from the date of receipt of a certified copy of this order.

Meanwhile, the operation of impugned order dated 19.03.2018 (Annexure A-11) is hereby stayed and respondents are directed to maintain the status quo with regard to the posting of the applicant.

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**(P. GOPINATH)**  
**MEMBER (A)**

**(JUSTICE M.S. SULLAR)**  
**MEMBER (J)**

**Dated: 21.03.2018.**

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